

L.P.A.

Token No.- 2806 Dtd.- 16/06/2020

D.B.

Caveat clear

Memo

3 CFS = 15

CF Paid is sufficient.

Limitation expired on 01.04.2020

Barred by 76 Days as per calculation at the back of vak.

Copy filed

Defects:-

- 1) Parantage name of sole appellant may be corrected at memo, affidavit & vak.
- 2) Limitation petition may be filed.
- 3) Oath no. is missing at affidavit.
- 4) T/c of page no.- 68 to 70,72,75,77,79,80,100,101,109 to 116,127 to 129, 135,184,187 to 193,195 to 198,200,224,225,228,229,278,280,282,286,289,290,295 to 303,314,317,323 & 324 may be given.
- 5) Page no. 202 may be tagged properly.
- 6) Fresh copy of page no. 185 & 186 may be given.
- 7) Typed copy of annexure may be tagged after respective annexure.